

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.33
I.A.No.122/2022 in
C.P.(IB)No. 228/BB/2018

IN THE MATTER OF:

M/s. Indu Corporation Pvt. Ltd. ... Petitioner
Vs.
M/s. Bhuwalka Steel Industries Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 24.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri Atul Madhavan
For the Respondent : Ms. Shiraja

ORDER

1. Heard the Ld. Counsels appearing for the RP and the Respondent.
2. Ld. Counsel appearing for the Respondent seeks adjournment as the arguing Counsel is not available today.
3. List the case on **03.07.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi